	PENDENCY REPORT AS ON 04-10-2	<u>023</u>
SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	2158
2	ADMLS-Admirality Suits.	11
3	AHO-Appeal Against High Court Order.	11
4	ARBA-Appeals under Arbitration & Conciliation Act	205
5	ARBP(ICA)-Application Us 34 of the Act involving	2
	International Commercial Arbitration	
6	ARBP-Petitions under Arbitration & Conciliation Act	57
7	AS-Admirality Suit.	1
8	BLAPL-Bail Application.	3654
9	CEREF-Reference under Central Excise Act.	1
10	CMAPL-Miscellaneous Applications.	3209
11	CMPAT-Company Act.	80
12	CMP-Civil Miscellaneous Petition	2569
13	COA-Appeals against judgement in Comp.Pet.	25
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	10
16	CONTAR-Appeals against orders in Crl.Cont.matter	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	9178
18	CONTC(CPC)-Contempt Petition in Cuttack Bench	40
19	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	39
20	CONTR-Proceeding relating to Criminal Contempt	206
21	COPET-Orginal Petition (Companies Act.)	124
22	CRA-Criminal Appeals	1041
23	CRLA-Appeal against Judgement/Sentence.	11437
24	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1382
25	CRLMA-Other Miscellaneous Application.	1026
26	CRLMC-Appl.under Sec.482 Cr.P.C.	3727
27	CRLMP-Criminal Miscellaneous Petition	1438
28	CRLREV-Criminal Revision.	9791
29	CRLTR-Original Trial.	1
30	CRMC-Criminal Miscellaneous Case	25
31	CRP-Revision Petition.	181
32	CRREV-Criminal Revision	245
33	CS(OS)-Civil suits.	1
34	CUSREF-Reference under Customs Act.	1
35	CVA-Civil Appeals	3
36	CVREV-Civil Revision.	16
37	CVRVW-Civil Review.	20
38	DSREF-Confirmation under Sec.336 Cr.P.C.	5
39	EC-Execution Case.	1
40	ELA-Appeals from Judgement in Election Pet.	14
41	ELPET-Election Petitions.	23
42	EXFA-Execution First Appeal.	2
43	EXOS-Execution Application.	4
44	EXP-Execution Petition.	36
45	FA-First Appeal	206
46	FAO-First Appeal from Orders.	3245
47	FA(OS)-FA from Judgement in original suits.	1
48	GA-Government Appeals	111
49	GCRLA-Government Appeals	406
50	GUAP-Pet. under Guardianship and Wards Act.	16
51	IP(M)-Main Petition (Insolvency Act)	1
52	ITA-Appeals Income-tax	256
53	JCRA-Jail Criminal Appeals	14
<u>54</u>	JCRLA-Jail Criminal Appeal	1025
55	JCRLRV-Jail Criminal Revision.	9
56	JCRMC-Jail Criminal Misc.Case.	1
57 58	LAA-Appeals (Land Acquisition Act)	856
LO	LAREF-References (Land Acquisition Act)	1

61	60	MACA-Motor Accident Appeals.	5259
62         MA-Miscellaneous Appeals         48           63         MATA-Matrimonial Cases (Appeals)         1201           64         MFA-FA against Spl. Jurisdiction Cases.         5           65         MIJC-Misc. Judicial Case.         59           66         MSA-SA from judgements in Misc. Cases.         97           67         OCRMC-Original Crl. Miscellaneous Case         96           68         OJC-Original Suit.         1           70         OS-Original Suit.         1           71         OTAPL-Other Tax Applications.         58           72         OTG-Other Tax Case.         1           73         OVTA-Tax Appeal Under OVAT Act         1           74         RFA-FA from Judgement and Decree in Suit         539           75         RPFAM-Revision US 19 of Family Court Act.         749           76         RSA-Second Appeal from Judgement and Decree.         7021           77         RVWPET(RPC)-Review Petition in Cuttack Bench         2242           78         RVWPET(RPC)-Review Petition in In Subbaneswar Bench         31           80         SAO-Second Appeal from Appellate Order.         218           81         SA-Second Appeal         23           82         SCLP-Pet-for leave to appeal			1
63         MATA-Matrimonial Cases (Appeals)         1201           64         MFA-Fa against Spl. Jurisdiction Cases.         5           65         MIC-Misc. Judicial Case.         59           66         MSA-SA from Judgements in Misc. Cases.         97           67         OCRMC-Original Critical Miscellaneous Case         96           68         OIC-Original Jurisdiction case (Writ)         618           69         OREF-References.         1           70         OS-Original Suit.         1           71         OTAPI-Other Tax Applications.         58           72         OTC-Other Tax Applications.         58           73         OVTA-Tax Appeal Under OVAT Act         1           74         RFAF-FA from Judgement and Decree in Suit         539           75         RPFAM-Revision US 19 of Family Court Act.         749           76         RSA-Second Appeal from Judgement and Decree.         7021           77         RVWPET (RPC)-Review Petition in Cuttack Bench         53           78         RYERPA-Revision Wettition in Cuttack Bench         53           79         RVWPET(RPC)-Review Petition in Cuttack Bench         31           80         SAO-Second Appeal Prom Appellate Order.         218           81 <td></td> <td></td> <td>48</td>			48
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73         OVTA-Tax Appeal Under OVAT Act         1           74         RFA-FA from Judgement and Decree in Suit         539           75         RPFAM-Revision US 19 of Family Court Act.         749           75         RPFAM-Revision US 19 of Family Court Act.         749           76         RSA-Second Appeal from Judgement and Decree.         7021           77         RVWPET-Review Petition.         2242           78         RVWPET(RPC)-Review Petition in Cuttack Bench         53           79         RVWPET(RP)-Review Petition in Bhubaneswar Bench         31           80         SAO-Second Appeal from Appellate Order.         218           81         SA-Second Appeal from Appellate Order.         218           82         SCLP-Pet-for leave to appeal to Supreme Court         1           83         SS-Second Appeal         2368           82         SCLP-Pet-for leave to appeal to Supreme Court         1           83         SS-Second Appeal         108           84         SM-Supremental Supremental Supremen			
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77         RVWPET-Review Petition.         2242           78         RVWPET(RPC)-Review Petition in Cuttack Bench         53           79         RVWPET(RP)-Review Petition in Bhubaneswar Bench         31           80         SAO-Second Appeal from Appellate Order.         218           81         SAS-Second Appeal         2368           82         SCLP-Pett, For leave to appeal to Supreme Court         1           83         SJC-Special Jurisdiction Case (Tax Matters)         108           84         SM-Suo Motu.         43           85         SPA-Sp.Appeal before DB         1           86         STAPL-Appl.for direction to make a reference.         2           87         STREV-Sales Tax Revision.         452           88         TA-Tax Appel.for direction to make a reference.         2           87         STREV-Sales Tax Revision.         452           88         TA-Tax Appeal         11           90         TRPCRL-Transfer Petition under Sec.24 CPC         829           91         TRPCCL-Transfer Petition under Sec.24 CPC         829           92         WA-Appeals before DB against SB Judgement         3696           93         WPC(OAD)-Original Application in Cuttack Bench         1555           95 </td <td></td> <td></td> <td></td>			
77         RVWPET-Review Petition.         2242           78         RVWPET(RPC)-Review Petition in Cuttack Bench         53           79         RVWPET(RP)-Review Petition in Bhubaneswar Bench         31           80         SAO-Second Appeal from Appellate Order.         218           81         SAS-Second Appeal         2368           82         SCLP-Pett, For leave to appeal to Supreme Court         1           83         SJC-Special Jurisdiction Case (Tax Matters)         108           84         SM-Suo Motu.         43           85         SPA-Sp.Appeal before DB         1           86         STAPL-Appl.for direction to make a reference.         2           87         STREV-Sales Tax Revision.         452           88         TA-Tax Appel.for direction to make a reference.         2           87         STREV-Sales Tax Revision.         452           88         TA-Tax Appeal         11           90         TRPCRL-Transfer Petition under Sec.24 CPC         829           91         TRPCCL-Transfer Petition under Sec.24 CPC         829           92         WA-Appeals before DB against SB Judgement         3696           93         WPC(OAD)-Original Application in Cuttack Bench         1555           95 </td <td>76</td> <td>RSA-Second Appeal from Judgement and Decree.</td> <td>7021</td>	76	RSA-Second Appeal from Judgement and Decree.	7021
78         RVWPET(RPC)-Review Petition in Cuttack Bench         53           79         RVWPET(RP)-Review Petition in Bhubaneswar Bench         31           80         SAO-Second Appeal from Appellate Order.         218           81         SA-Second Appeal         2368           82         SCLP-Pet. for leave to appeal to Supreme Court         1           83         SJC-Special Jurisdiction Case (Tax Matters)         108           84         SM-Suo Motu.         43           85         SPA-Sp.Appeal before DB         1           86         STAPL-Appl.for direction to make a reference.         2           87         STREV-Sales Tax Revision.         452           88         TA-Tax Appeal         11           89         TREV-Tax Revesion         8           90         TRPCRL-Transfer Petition for transfer of Crl. Proceeding         229           91         TRP(C)-Transfer Petition under Sec.24 CPC         829           92         WA-Appeals before DB against SB Judgement         3696           93         WPC(OAB)-Original Application in Berhampur Bench         12           94         WPC(OAC)-Original Application in Bhubaneswar Bench         765           95         WPC(OAPC)-Original Application Permission Petition in Cuttack Bench	77		
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86STAPL-Appl.for direction to make a reference.287STREV-Sales Tax Revision.45288TA-Tax Appeal1189TREV-Tax Revesion890TRPCRL-Transfer Petition for transfer of Crl. Proceeding22991TRP(C)-Transfer Petition under Sec.24 CPC82992WA-Appeals before DB against SB Judgement369693WPC(OAB)-Original Application in Berhampur Bench1294WPC(OAC)-Original Application in Cuttack Bench155595WPC(OA)-Original Application in Bhubaneswar Bench76596WPC(OAPC)-Original Application (Provisional) in Cuttack Bench4497WPC(OAPC)-Original Application Permission Petition in Cuttack2698WPC(OAS)-Original Application in Sambalpur Bench3899WPCRL-Pet.UA.226 for Writ of Habeas Corpus.243100WPC(TAC)-Transfer Application in Cuttack Bench15101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.60138	85		1
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102 WP(C)-Writ Petition under Art.226 and 227. 60138	100	WPC(TAC)-Transfer Application in Cuttack Bench	15
	101	WPC(T)-Temporary Number in Bhubaneswar	5
Grand Total 147064	102	WP(C)-Writ Petition under Art.226 and 227.	60138
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